GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:6315 ANSWERED ON:05.05.2015 IMPLEMENTATION OF NFSA George Shri (Adv.) Joice;Mullappally Shri Ramachandran;Naik Prof. Seetaram Ajmeera;Patil Shri Bheemrao Baswanthrao;Patole Shri Nanabhau Falgunrao;Raj Smt. Krishna;Singh Shri Abhishek;Singh Shri Bharat;Solanki Dr. Kirit Premjibhai;Subbareddy Shri Yerram Venkata;Trivedi Shri Dinesh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the present implementation status of the National Food Security Act (NFSA) along with the quantum of foodgrains allocated and the expenditure incurred thereon during the last two years and the current year, State- wise;

(b) whether the Government has reviewed the implementation of the Act, if so, the details and the outcome thereof along with the corrective steps taken thereon;

(c) whether some States have pointed out the problems being faced in its implementation including storage and disbursement of foodgrains and/or have expressed their inability to implement it;

(d) if so, the details thereof and the steps taken to resolve the issue;

(e) the timeline fixed for implementation of the Act across the country along with steps taken to adhere to the said timeline; and

(f) whether any special incentives have been provided to the States implementing the Act and if so, details thereof?

Answer

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a): Based on the preparedness and identification of beneficiaries reported by 11 States/Union Territories (UTs), allocation of foodgrains under the National Food Security Act, 2013 (NFSA) has started to them, details of which are at Annexure. Remaining 25 States/UTs have not completed all the preparatory measures required for implementation of the Act. Foodgrains allocation under existing Targeted Public Distribution System (TPDS) is continuing in these States/UTs. Expenditure on subsidy involved in allocation of foodgrains under NFSA as well as existing TPDS is met out of budgetary allocation for food subsidy. During the years 2013-14 and 2014-15, food subsidy of Rs. 89,740 crore and 1,13,265.81 crore were released respectively. For the current year (2015-16), the allocation under food subsidy is Rs. 1,19,919 crore against which Rs. 26,688.09 crore has been released upto 28.04.2015.

(b)to (e): Implementation of the Act is reviewed on a regular basis and necessary advisories are issued to States/UTs, wherever required. States/UTs also raise various implementation related issues through letters and during conferences held with them. Necessary clarifications are given to them as per the provisions of the Act.

Status of implementation of the Act in 11 States/UTs where it has started was reviewed in a conference with their Food Secretaries held on 3 December, 2014. A separate conference was held with Food Secretaries of 25 States/UTs where implementation of the Act is yet to start on 10 December, 2014 to review status of their preparedness for implementation. In order to ensure proper implementation of the Act, stress Is on proper identification of beneficiaries through a transparent and participative process, delivery of foodgrains by designated State agencies upto the door-steps of fair price shops, availability of adequate scientific storage facilities at various levels, end-to-end computerisation of TPDS operations and setting up of effective grievance redressal mechanism, among others.

An extension, upto 30.09.2015, has been given to the States/UTs, which are yet to start implementation of the Act, to complete identification of beneficiaries and other preparatory measures.

(f): No, Madam.